RAJYA SABHA

Friday, the 12th February, 1960/the 23rd Magha, 1881 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

LEAVE OF ABSENCE TO SHRI ANSARUDDIN AHMAD

MR. CHAIRMAN: I have to inform Members that the following letter has fceen received from Shri Ansaruddin Ahmad:

" * * * I have been suffering for a fairly long time from a severe attack of bronchitis accompanied by sleeplessness. continued long suffering has made me very weak. I am advised by my medical adviser to avoid railway journeys in this weather till I have sufficiently recovered from the effects of this attack of bronchitis. I am afraid' that if the long railway journey from Cooch-Behar to Delhi be taken, it will be risky for me in this weak condition of health. I am therefore approaching you and Members of the House for consideration of the application and grant of the leave of absence prayed for the whole of the next session of the Parliament."

Is it the pleasure of the House that permission be granted to Shri Ansaruddin Ahmad for remaining absent from all meetings of the House during the current session?

(No Hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

THE PREVENTION OF CRUELTY TO ANIMALS BILL, 1959

EXTENSION OF TIME FOR PRESENTATION OF THE JOINT COMMITTEE REPORT

SHRI AMOLAKH CHAND (Uttar Pradesh): Sir, I beg to move:

•'That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to prevent the infliction of unnecessary pain

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or suffering 'on animals and for that purpose to amend the law relating to the prevention of cruelty to animals be extended up to the last day of second week of the current session." .

The question was proposed.

DR. R. B. GOUR (Andhra Pradesh): You will kindly excuse me, Sir, if I say that this Bill has already taken quite a long time in the Joint Select Committee, and I thought the hon. Mover would give us some idea as to why he wants this extension.

MR. CHAIRMAN: We should avoid cruelty to men first before we prevent cruelty to animals. The question is:

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to 'prevent the infliction of unnecessary pain or suffering on animals and for that purpose to amend the law relating to the prevention of cruelty to animals be extended up to the last day of second week of the current session."

The motion was adopted.

MOTION OF THANKS ON PRESI-**DENT'S ADDRESS—continued**

MR. CHAIRMAN: We are now taking up the discussion on the President's Address. We have here fourteen names. Even if we give 15 minutes to each, it will take a long time. So, we have to sit through the lunch hour. The Prime Minister will answer at 3-30 P.M. Fifteen minutes each.

DIWAN CHAMAN LALL (Punjab): Mr. Chairman, Sir, I will try to wind up my remarks in less than that time.

Sir, a great deal has been said which needed saying by the President in his Address to the Members of Par-